

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
MECH MOCHA INTERNET PRIVATE LIMITED**

1. NAME OF CORPORATE PERSON	Mech Mocha Internet Private Limited
2. DATE OF INCORPORATION OF CORPORATE PERSON	04/11/2011
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Bangalore
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900KA2011PTC109473
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	#881, 6th Cross, 6th Block, Koramangala, Bangalore -560095
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	23/08/2021
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Srilakshmi Purushotham IBBI Registration No.: IBBI/PA-001/IPP00951/2017-2018/11571 Address: No. 41, Patalamma Temple Street, Basavanagudi, Near South End Circle, Bengaluru- 560004, Karnataka, India E-mail Id: sri@gurujana.com Phone: 080 4220 2020
8. LAST DATE FOR SUBMISSION OF CLAIMS	22/09/2021

Notice is hereby given that Mech Mocha Internet Private Limited has commenced voluntary liquidation on 23rd August 2021.

The stakeholders of Mech Mocha Internet Private Limited are hereby called upon to submit a proof of their claims, on or before 22nd September 2021, to the liquidator at the address mentioned against item no. 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.



Srilakshmi Purushotham
IBBI/PA-001/IPP00951/2017-2018/11571

Date: 24.08.2021
Place: Bangalore